

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 09  
(IB)-477(PB)/2017

**IN THE MATTER OF:**

Au Small Finance Bank Ltd	...	Applicant/Petitioner
Vs		
Prabhu Shanti Real Estate Pvt Ltd	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 16.02.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sumesh Dhawan for Joginder Lather  
(Suspended board of director)  
For Respondent : Mr. Rahul Shukla, adv for RP Abhishek Anand

**ORDER**

**IA-499/2021**

Upon this application, RP is directed to file reply if any within one week hereof.

List this application along with other applications coming on 01.03.2021.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**